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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**C.P.(CAA) No. 9/NCLT/AHM/2017
with Gujarat High Court CA no. 472/2016**

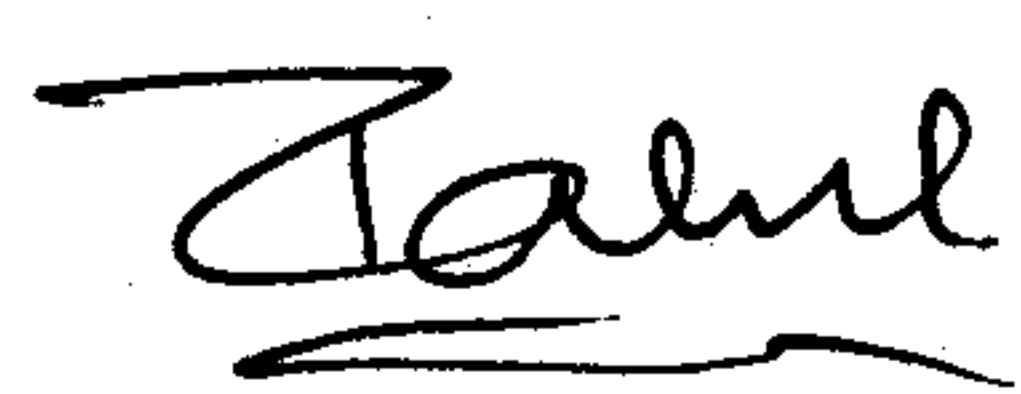
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.05.2017**

Name of the Company: Icenet Pvt. Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

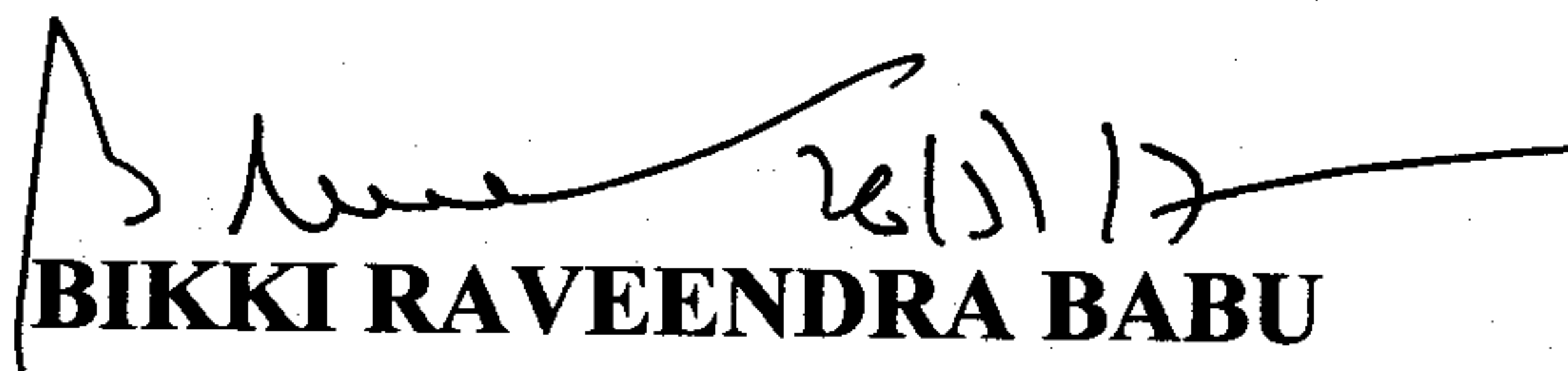
<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	RAHUL DEV	Advocate	Petitioner	
2.				

ORDER

Learned Advocate Mr. Rahul Dev present for Petitioner.

Office of the Regional Director wrote a letter to the Assistant Solicitor General requesting him to appear before this Tribunal and seek extension of two weeks time to file representation of Regional Director marking a copy to this Tribunal. But none appeared on behalf of Regional Director before this Tribunal.

List the matter on 17.07.2017 for hearing.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 26th day of May, 2017.